

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No.2181
TO BE ANSWERED ON 08.03.2021

TARGET TO SET UP EMRS

2181. SHRI KRIPANATH MALLAH:
SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:
SHRI CHIRAG KUMAR PASWAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has planned to establish more Eklavya Model Residential Schools (EMRSs) and if so, the details thereof including Assam along with the funds allocated and target set for the purpose;
- (b) the number of EMRS opened so far throughout the country and the location of these schools;
- (c) the State/year-wise funds allocated/expenses incurred on each EMRS during the last three years and the current year; and
- (d) the number of EMRS opened in Bihar along with the details of any further plan to open such school in Bihar?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS:
(SMT RENUKA SINGH SARUTA)

(a)& b) As per budget announcement 2018-19, Ministry of Tribal Affairs is to establish 740 Eklavya Model Residential Schools (EMRSs) across the country including the State of Assam upto the year 2022. Out of these, 588 EMRSs have already been sanctioned till date. State/UT-wise list of these 588 sanctioned EMRSs is annexed at **Annexure-I**. Block and Village wise details of all these schools is available at Dashboard: **www.dashboard.tribal.gov.in**. Remaining 152 EMRSs are scheduled to be sanctioned during the year 2021-22. As per the extant Guidelines of EMRS, existing capital cost for construction of EMRS in plain areas is Rs. 20.00 Crore with 20% increase in hilly and LWE affected areas. Besides, recurring grant at the rate of Rs.1.09 lakh per student per annum is also provided for running of EMRSs.

(c) State/UT and year-wise fund released for EMRSs during the last three years and current year is at **Annexure-II**.

(d) Three EMRSs have already been sanctioned in the districts of West Champaran, Jamui and Kaimur (Bhabua) and no further EMRS is scheduled to be sanctioned upto the year 2022 for the State of Bihar as per existing criteria of the scheme.

ANNEXURE-I**referred to in Reply to Unstarred Question No. 2181 for answer on 08.03.2021 regarding "Target to set up EMRS"**

| Sl. No. | State / UT | Total EMRS Sanctioned |
|----------------|--------------------------------------|------------------------------|
| 1 | Andhra Pradesh | 26 |
| 2 | Arunachal Pradesh | 10 |
| 3 | Assam | 10 |
| 4 | Bihar | 3 |
| 5 | Chhattisgarh | 71 |
| 6 | Dadra & Nagar Haveli and Daman & Diu | 1 |
| 7 | Gujarat | 35 |
| 8 | Himachal Pradesh | 4 |
| 9 | Jammu & Kashmir | 6 |
| 10 | Jharkhand | 79 |
| 11 | Karnataka | 12 |
| 12 | Kerala | 4 |
| 13 | Ladakh | 2 |
| 14 | Madhya Pradesh | 63 |
| 15 | Maharashtra | 30 |
| 16 | Manipur | 15 |
| 17 | Meghalaya | 15 |
| 18 | Mizoram | 17 |
| 19 | Nagaland | 19 |
| 20 | Odisha | 70 |
| 21 | Rajasthan | 30 |
| 22 | Sikkim | 4 |
| 23 | Tamil Nadu | 8 |
| 24 | Telangana | 23 |
| 25 | Tripura | 16 |
| 26 | Uttar Pradesh | 4 |
| 27 | Uttarakhand | 3 |
| 28 | West Bengal | 8 |
| | Grand Total | 588 |

ANNEXURE-II

referred to in Reply to Unstarred Question No. 2181 for answer on 08.03.2021
regarding "Target to set up EMRS"

Fund released towards EMRSs in last 3 year and current year (as on 03.03.2021)

(₹ in lakhs)

| Sl. No | Name of the State/ UT | 2017-18 | 2018-19 | 2019-20 | 2020-21 |
|--------|-----------------------|-----------------|-----------------|------------------|-----------------|
| 1 | Andhra Pradesh | 3791.11 | 1994.00 | 5198.31 | 3879.12 |
| 2 | Arunachal Pradesh | 4550.80 | 683.60 | 3239.25 | 200.24 |
| 3 | Assam | 0.00 | 736.00 | 3059.04 | 750 |
| 4 | Bihar | 900.00 | 0.00 | 0.00 | 0 |
| 5 | Chhattisgarh | 5999.00 | 6886.25 | 13052.49 | 6968.12 |
| 6 | Dadra & Ngagar Haweli | 0.00 | 0.00 | 0.00 | 95.7 |
| 7 | Gujarat | 6580.78 | 7963.78 | 14380.04 | 4755.86 |
| 8 | Himachal Pradesh | 688.02 | 1265.15 | 2540.70 | 255.06 |
| 9 | Jammu & Kashmir | 800.00 | 2634.68 | 2400.00 | 0 |
| 10 | Jharkhand | 4026.00 | 5668.08 | 8829.14 | 2175.73 |
| 11 | Karnataka | 896.38 | 1780.59 | 4867.77 | 2495.83 |
| 12 | Kerala | 644.02 | 769.00 | 633.29 | 0 |
| 13 | Madhya Pradesh | 7007.28 | 7087.06 | 31006.61 | 10763.36 |
| 14 | Maharashtra | 5938.40 | 4331.35 | 5629.87 | 2787.16 |
| 15 | Manipur | 1141.40 | 1841.55 | 4050.60 | 1218 |
| 16 | Meghalaya | 0.00 | 2105.15 | 0.00 | 132.6 |
| 17 | Mizoram | 1554.78 | 2611.00 | 3931.64 | 3283.73 |
| 18 | Nagaland | 1897.60 | 1174.54 | 1958.71 | 285.51 |
| 19 | Odisha | 7242.80 | 4314.80 | 4743.00 | 5064.27 |
| 20 | Rajasthan | 2970.00 | 4162.25 | 8706.75 | 8044.17 |
| 21 | Sikkim | 416.98 | 662.12 | 3175.35 | 800.33 |
| 22 | Tamil Nadu | 1420.80 | 1218.40 | 6356.07 | 1225.14 |
| 23 | Telangana | 4394.57 | 3541.83 | 7816.40 | 7117.3 |
| 24 | Tripura | 1644.78 | 1555.20 | 2472.64 | 4734.89 |
| 25 | Uttar Pradesh | 952.00 | 1145.45 | 1147.09 | 386.68 |
| 26 | Uttarakhand | 1697.06 | 1197.80 | 428.37 | 321.28 |
| 27 | West Bengal | 1049.16 | 3767.13 | 5301.25 | 2062.45 |
| | Grand Total | 68203.72 | 71096.76 | 144924.38 | 69802.53 |
